

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/(IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH

Counsel for Petitioner

V. Ananth

R. Kannan

Counsel (PCS) for
Respondent

[Signature]

ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that the settlement process is in progress. They have proposed to pay an amount of Rs.28 lakhs in two instalments. Counsel for petitioner replied that it is not acceptable and is ready to make submissions on behalf of the petitioner. Counsel for respondent prayed time to make submissions in regard to the terms of compromise. Time extended finally at request. Put up on 14.09.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)